

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 130/09/2019C.P./260/22/2018

O.A./260/761/2014 BIJAYA KUMAR SASMAL

-V/S-

MR R VISHNOI AND ORS ITEM NO:50 FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal				
	<p>It is submitted by respondents' counsel that the order of this Tribunal has been complied with by the respondents and accordingly, show cause reply has been filed. Applicant's counsel is agreed to that. Accordingly, the C.P. is dropped. Notices issued are discharged.</p> <table border="1" data-bbox="523 973 1421 1136"><tr><td data-bbox="523 973 980 1043">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="980 973 1421 1043">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td data-bbox="523 1043 980 1136">kb</td><td data-bbox="980 1043 1421 1136"></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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